

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 313 of 2020

IN THE MATTER OF:

Jayant Dattatrya Mhaiskar

....Appellant

Vs.

Anil Goel & Ors.

....Respondents

Present:

For Appellant: Mr. Virender Ganda, Sr. Advocate with Mr. Vishal Ganda, Mr. Ayandeb Mitra, Ms. Anushka Sarkar, Advocates

Mr. Abhijeet Sinha, Mr. Anurag Singh, Mr. Saurabh Jain, Mr. Saikat Sarkar and Mr. Rajiv Shankar Dvivedi, Advocates

For Respondents: Mr. Nipun Gautam, Advocate for R-1 (IRP)

O R D E R

24.02.2020: For filing of Response/ Reply of Respondent No. 1 & 2, at request the matter is adjourned to **26th February, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn